

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 576/230/HDB/2019
NAME OF THE COMPANY	Crown Beers India Pvt Ltd (Transferor Co.) & Anheuser Busch Indev India Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(for Y. Suryanarayana) Devangi Kosuia	PCS	9704630066	D.J. Kosuia

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sama for T. Sujan Kumar Reddy (PRD)	Adv.	9160001435	

R-K. Bahu

AOL

9827545575

ORDER

Counsel for the Petitioner present. AOL along with his counsel present and prayed time for filing report. At his request, time is enlarged. Put up the matter on 20.02.2020.

MEMBER TECHNICAL

MEMBER JUDICIAL